

Name of the Corporate Debtor : Vipul Plastocrafts Private Limited

Date of Commencement of Liquidation :

23-Oct-23 List of Stakeholders as on:20-Jan-24**Annexure - 7 List of Operational Creditors (Government Dues)**

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Dy. Commissioner of State Tax (VAT), Pune, Maharashtra	State	03-Jan-24	5,87,39,987	5,87,39,987	Operational	-	-N. A. -	12.94%	-	-	-	-	
2	Regional Provident Fund Commissioner	Central	15-Dec-23	1,56,19,067	7,65,270	Operational	-	-N. A. -	0.17%	-	-	1,48,53,797	-	
3	Office of Asst. Commissioner of State Tax, GST deptt. Maharashtra	State	01-Jan-24	1,04,57,368	1,03,64,304	Operational	-	-N. A. -	2.28%	-	-	93,064	-	Interest considered upto the Liquidation Commencement Date.
4	ESIC, Sub-Regional Office, Pune	Central	04-Jan-24	3,64,408	3,64,408	Operational	-	-N. A. -	0.08%	-	-	-	-	
5	Income Tax Office*	Central	CIRP	1,06,29,205	18,48,235	Operational	-	-N. A. -	0.41%	-	-	87,80,970	-	Claim admitted based on CIRP claim
6	Customs Office	Central	CIRP	1,21,57,384	1,21,57,384	Operational	-	-N. A. -	2.68%	-	-	-	-	Claim admitted based on CIRP claim
	Total			10,79,67,419	8,42,39,588		-		18.56%	-	-	2,37,27,831	-	

Note:

* As informed by RP - An amount of Rs. 87,80,970.00 for the Assessment Year 2012-2013 is disputed and the Corporate Debtor has filed an Appeal before the Commissioner of Income Tax (Appeals) for the Assessment Year of 2012-2013